

**Central Administrative Tribunal
Principal Bench, New Delhi**

O.A. No. 1396/2021

This the 27th day of July, 2021

(Through video conference)



**Hon'ble Mr. R. N. Singh, Member (J)
Hon'ble Ms. Aradhana Johri, Member (A)**

1. Ms. Monika Sharma
W/o Sh. Naresh Bhardwaj
Master Block, Hno 75, Gali no.3
Shakarpur, Delhi
2. Sunita
D/o Dhir Singh,
H.No.826, Near Kuber Building,
Maidan Garhi
3. Alka Choudhary
D/o Prabhu Singh Choudhary
1399, Janta flat, GTB Enclave, Delhi-93
4. Nasreen
W/o Asif Ali
H.No.199, Street No.4, New Mustafabad, Delhi-94
5. Nisha Mahindra
D/o Nand Kishore Mahindra
R/o 343, DDA FLATS, 2nd Floor,
Near Satyam Cinema, New Ranjeet. ...Applicants

(through Advocate Sh. Rajiv Ranjan and Shri Ankit Kumar)

Versus

1. GNCT, DELHI
Through its Principal Secretary
New Delhi
2. Delhi Subordinate Selection Board
FC18 Industrial Area
Karkardooma, Delhi-110092. ...Respondents

(through Advocate Sh. Amit Yadav for Ms. Esha Mazumdar)

ORDER (Oral)**Hon'ble Mr. R. N. Singh, Member(J)**

The applicants, five in numbers, have filed the present OA, which is listed for hearing on admission with office objections raised by the Registry. It is informed that though the OA has been filed by five applicants jointly, however, no application has been filed by the applicants seeking permission to file the aforesaid OA jointly. It is further informed that the application does not carry the proper signatures and verifications of the respective applicants and the proper compilation has not been filed by them.

2. At this stage, learned counsel for the applicants seeks permission to withdraw the OA with liberty to the applicants to file a better Original Application in accordance with the relevant Rules.
3. Permission is granted. OA stands dismissed as withdrawn.

(Aradhana Johri)
Member (A)

(R.N. Singh)
Member (J)

cc/uma/anjali